

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC. VII-1/2006/547/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the ²³ 23 January, 2024.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJDH/169/2024, dated 17.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 18.01.2024 till the evening of 23.01.2024**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-1/2006/548/A, dated , 23-01-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]